

1	2	3	4	5	6	7	8
3.	Maharashtra	Nil	719.93	719.93	Nil	304.41	304.41
4.	Goa	Nil	40.53	40.53	Nil	21.14	21.14
5.	Punjab	Nil	54.97	54.97	Nil	25.53	25.53
6.	Sikkim	0.03	0.36	0.39	0.12	1.21	1.33
7.	Arunachal Pradesh	—	—	—	Nil	162.28	162.28
8.	Assam (Bodoland)	Nil	94.49	94.49	Nil	46.1	46.1
9.	Nagaland	Nil	Nil	Nil	Nil	0.01	0.01
10.	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil
TOTAL		0.03	910.28	910.31	0.12	560.67	560.8

Waiving of charges of deployment of Central Forces

1305. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the State Government of Odisha has requested the Union Government to waive the charges of deployment of Central Forces in the State; and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) Requests have been received from the State Government of Odisha for waiver of charges towards deployment of the Central Forces in the State. The Central Government has constituted a Committee for rationalization of the rates of deployment charges.

Women personnel in SSB

†1306. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Sashastra Seema Bal (SSB) deployed at International Border in Bihar does not have sufficient number of women personnel;

†Original notice of the question was received in Hindi.